Suppl. List VC Sr. No. 11

IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG Bail Appl. No. 15-A/2020

Qaiser Ahmad Ganie

... Petitioner(s)

Through: - Mr. Javid Iqbal Wani, Adv.

V/s

UT of J&K and Ors.

 \dots Respondents(s)

Through: - Mr. B. A. Dar, Sr. AAG

CORAM:

Hon'ble Mr Justice Ali Mohammad Magrey, Judge

ORDER 23.04.2020

While Mr. Javid Iqbal Wani, learned counsel appearing for the petitioner has been provided the link and is on VidyoDesktop; Mr. B. A. Dar, Sr. AAG, representing the Union Territory, respondents is on Voice Call from his residence

Heard. Admit.

Notice, waived by Mr. B. A. Dar, learned Sr. AAG, on behalf of respondents. He shall file objections by or before the next date of hearing.

List on 04.05.2020.

SD/ (Ali Mohammad Magrey) Judge

Srinagar 23.04.2020 Mohammad Yasin Dar